

**Title:** Need to give clearance to the proposal of the Government of Maharashtra for diversion of seventy eight hectares of forest land for enabling construction of Jambre Medium Irrigation Project. - Laid.

SHRI S.D. MANDLIK (KOLHAPUR) : Sir, the Union Ministry of Environment and Forests has conveyed its inability to approve the proposal for construction of Jambre Medium Irrigation Project regarding diversion of land under Section 2(ii) of the Forest Conservation Act, 1980. In this connection, I may mention that an area of 37.73 hectares will be irrigated and around 53,444 persons would be getting the supply of quality drinking water and cashew cultivation in Chandgad Taluk in Kolhapur will get boost after the completion of this project. The State Government of Maharashtra has also requested to reconsider the proposal.

Sir, I request the Union Government to give the clearance for diversion of 78 hectares of forest land for early completion of Jambre Medium Irrigation Project.

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....(Interruptions)

MR. SPEAKER: *The House stands adjourned to meet tomorrow, Tuesday, July 6, 2004 at 11.00 a.m.*

**12.08 hrs**

*The Lok Sabha then adjourned till Eleven of the Clock  
on Tuesday, July 6, 2004/Asadha 15, 1926 (Saka).*

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